

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 81(ND)15
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

NAME OF THE COMPANY: M/s. Mrs. Shalini Dixit V/s. M/s. Shree Sai Aeronautics Pvt. Ltd.
& ors.

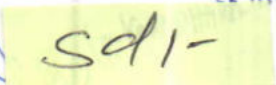
SECTION OF THE COMPANIES ACT: 397/398

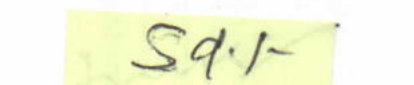
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

ORDER

Learned Counsel for the parties are present. Learned Counsel for the petitioner seeks and is given two weeks time as last chance ~~for~~ file the rejoinder where after no further extension shall be allowed.

List ion 16.09.2016 for further proceedings..


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)